

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 496 of 2020

In the matter of:

C. Unnikrishnan

....Appellant

Vs.

Kerala State Cashew Development Corporation Ltd.

....Respondent

Present:

Appellant: Mr. A. Karthik and Mr. Sarveshwar K., Advocates.

Respondent: Mr. Shri Ram Parikar, Advocate.

ORDER
(Through Virtual Mode)

16.07.2020: Shri Ram Parikar, Advocate appearing for the Respondent seeks and is allowed two weeks' time to file reply affidavit along with Vakalatnama. Rejoinder, if any, be filed within one week thereof.

List the appeal 'for admission (after notice)' on 18th August, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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